

Dated: 23.10.2020

NOTIFICATION

It is declared that matters which are already fixed for hearing through video conferencing from 26th October to 30th October, 2020 (Dussehra Vacations) before the Hon'ble Benches of the Tribunal, are adjourned to next corresponding working days of the coming weeks, which are as follows:-

S.No.	Date already fixed for VC hearing	DAY	Next date of VC hearing	DAY
1.	26.10.2020	Monday	02.11.2020	Monday
2.	27.10.2020	Tuesday	03.11.2020	Tuesday
3.	28.10.2020	Wednesday	11.11.2020	Wednesday
4.	29.10.2020	Thursday	05.11.2020	Thursday
5.	30.10.2020	Friday	06.11.2020	Friday

This notification issues with the approval of the competent authority of APTEL.

Sd/-
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website